NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.A.No. 545/KB/2017 CA(CAA) No.470/KB/201

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M.

Name	of the Company	Sattva Developers Pvt.L	td. & Ors.	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Mon Manyi Shutania Adv Pedidione.

D N. GIURUMURTHY APPlicants.
FCA

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

81

(Jinan K.R.) Member (J) (V.P.Singh) Member (I)